

(c) The policy of the Government is to continue to allow the goldsmiths who elect not to revert to their profession, to enjoy the loan assistance and other benefits under the various rehabilitation assistance schemes according to the original terms and conditions of such assistance.

Committee on Untouchability

640. **Shri S. M. Siddayya:** Will the Minister of Social Welfare be pleased to state:

(a) the recommendations made by the Committee on Untouchability in its interim report submitted in December, 1966;

(b) whether all or any of the recommendations have been implemented so far;

(c) the financial implications of those recommendations; and

(d) if the reply be in the negative?

The Minister of State in the Department of Social Welfare (Srimati Phulrenu Guha): (a) A statement giving the main recommendations made by the Committee in its interim report is laid on the Table of the House. [Placed in the Library. See No. LT-273/67].

(b) to (d). The recommendations of the Committee are being examined. It will take some time for decisions to be taken as consultations will have to be held with State Governments and other authorities. Financial implications can be worked out only after decisions on the recommendations have been taken.

Revision of List of Scheduled Castes and Scheduled Tribes

641. **Shri S. M. Siddayya:** Will the Minister of Social Welfare be pleased to state:

(a) whether any decision regarding the revision of the lists of Scheduled Castes and Scheduled Tribes in the country has been taken;

(b) if so, the nature thereof; and

(c) when the Bill to revise the lists of Scheduled Castes and Scheduled Tribes will be introduced?

The Minister of State in the Department of Social Welfare (Srimati Phulrenu Guha): (a) to (c). The matter is under consideration, and is likely to be finalised soon.

Special Funds for Improvement of Greater Bombay

642. **Shri George Fernandes:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any promise was made by the Prime Minister to the President of the Bombay Pradesh Congress Committee to provide special funds for the improvement of Greater Bombay, four weeks before the Fourth General Elections;

(b) if so, the nature thereof; and

(c) whether the said promise has been fulfilled?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) and (c). Do not arise.

गडक परियोजना

643. **श्री विद्युति मिश्र :**
श्री क० ना० तिवारी :

क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि 28 फरवरी, 1967 तक गडक परियोजना के बारे में कितनी प्रगति हुई है ?

सिंचाई और विद्युत् मंत्री (श्री क० ना० राव): बराब: बराब के निर्माण में लगभग 67 प्रतिशत खुदाई का कार्य तथा 55 प्रतिशत कन्क्रीट का कार्य फरवरी 1967 के अन्त तक हो गया था। बराब से सम्बन्धित बाज गाईड बंध और बाज उठान बंध जैसे आनुबन्धिक कार्य लगभग पूर्ण हो चुके हैं और दक्षिण गाईड बंध